

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 1672
TO BE ANSWERED ON 08.12.2021**

Auction of Coal Blocks

1672. SHRIMATI GOMATI SAI:

Will the Minister of COAL be pleased to state:

- (a) the coal blocks that are auctioned in the year 2019-20 and 2020-21 at Raigarh district;
- (b) the company/companies to which the ownership of these coal blocks have been transferred; and
- (c) the details of the amount received in the auction of these coal blocks?

ANSWER

MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS,
(SHRI PRALHAD JOSHI)

(a) to (c): Total 2 coal blocks situated in Raigarh district of Chhattisgarh have been auctioned during the year 2019-20 and 2020-21. The name of coal blocks, allottee company and amount received in the auction is as under :-

S. No.	Coal Block	Successful Bidder	Total upfront Amount (in INR.)	1st installment of upfront (in INR) received by MoC
1	Gare Palma IV/1	Jindal Power Limited	28,83,86,695	7,20,96,673.75
2	Gare Palma IV/7	Sarda Energy and Minerals Limited	86,30,45,425	21,57,61,356.25

Note : The successful bidder has deposited the first installment of upfront amount i.e. 25% of total upfront amount before issuance of vesting order. The amount of first installment has been transferred to State Government. The remaining upfront amount will be paid directly by the successful bidder to the state government in 3 installments as per the terms and conditions of the agreement.